	the Corporate Deeditors as on 15		SUGAR MANUI	FACTURING CO	Annexure-3 MPANY LIMITED;		Date of comme	ncement of CIRF	P: 23/03/2023;						
										Secured fin	ancial creditor	s (other than fi	nancial creditors	s belonging to an	y class of creditors) (Amount in ₹)
Sl. No.						Details of claim admitted				Amount of contingent claim	Amount of any Mutual dues, that	claim not	Amount of claim under verification	Details of Security Held	Remarks, if any
	Date of Amount Amount of claim claim admitted					Amount covered by guarantee	Whether related party?	% of voting share in CoC	may b	may be set- off	admitted	1			

1	Sugar	06-04-2023	40,67,61,832	40,67,61,832	Secured	40,67,61,832	-	No	8.85	-	-			1. Whole of the	NA
	Development				Financial									immovableand	
	Fund ("SDF"):				Creditor									movable Fixed	
	Represented by													Assets, Plant and	
	IFCI Limited.													Machinery,	
														Machinery	
														spares, tools and	
														accessories and	
														other movable	
														both present and	
														future (save and	
														except book	
														debts) whether	
														installed or not	
														and whether now	
														lying, loose or	
												-	-	stores at Village	
														& PO Havinal,	
														Dist: Bijapur in	
														the State of	
														Karnataka or	
														wherever else.	
														2. Whole of the	
														immovable	
														property as per	
														the mortgage	
														deed attached at	
														PO Havinal,	
														Dist: Bijapur in	
														the State of	
														Karnataka or	

10	Tl Tl	12 04 2022	(0.71.00.000	60.71.00.000	C 1	(0.71.00.000		No	12.20	1		1		1 T 1 h '	NT A
2	The Thane	12-04-2023	60,71,00,000	60,71,00,000	Secured	60,71,00,000	-	No	13.20	-	-			1. Land bearing	NA
	District Central				Financial									Survey No.	
	Co-op. Bank				Creditor									222/1A, 222/1B,	
	Limited													223/1A, 216/1A,	
														216/1B, 223/2A,	
														216/2,220/2B,	
														220/2B1,	
														220/2B2,	
														220/2B3,218/1,	
														218/2, 185/1A,	
														185/1B,	
												-	-	219/1A2,	
														219/1B3,	
														219/1B4,219/4,	
														227/5	
														22113	
3	M/s Shri Dutt	13-04-2023	82,32,42,161.0	82,08,81,638	Secured	82,08,81,638	_	No	17.91	_	_	23,60,523	-	First Charge on	-
	Biofuels Private	15 0 . 2025	02,02,12,10110		Financial	02,00,01,000		1,0	17.51			20,00,020		Mortgaged Land	
	Limited				Creditor									Wiortgagea Lana	
	Limited				Cicultor										
															1

4	The Solapur	15-04-2023	5,78,21,000	-	Secured	5,78,21,000	-	No	1.26	-	-	-	5,78,21,000	1. Land bearing	Documents
	District Central			I	Financial									Survey No.	substantiating the
	Co-operative			C	Creditor									222/1,223/1A,	claim submitted is
	Bank Ltd													216/1A, 216/1B,	sought for.
														223/2A, 216/2,	
														220/2B,	The IRP has
														220/2B1,	provisionally
														220/2B,	admitted the total
														220/2B3,218/1,	claim amount
														218/2, 185/1A,	
														185/1B,	
														219/1A2,	
														219/1B3,	
														219/1B4,	
														219/2B,227/2	

The Karnataka	17-04-2023	86,72,55,000	86,72,55,000		86,72,55,000	-	No	18.86	-	-	-	-	1.	NA
State Co-				Financial									Hypothecation	
operative Apex				Creditor									of all that plant,	
Bank Limited													machinery, tools	
													and accessories,	
													already	
													purchased and	
													described in	
													Schedule 'A' or	
													to be purchased	
													hereafter	
													particulars	
													whereof will be	
													furnished later	
													and hereinafter	
													refereed to as	
													'Hypothecated	
													Machinery'	
													which are	
													erected/ to be	
													erected/kept/to	
													be kept or in	
													transit for being	
													erected at the	
													premises in the	
													occupation of	
													the borrower	
													situated at	
													survey no.	
													185/1B, 227/5,	
													185/1A, 216/2,	
													220/2B,219/4	